

LOK SABHA  
UNSTARRED QUESTION NO. 14  
TO BE ANSWERED ON 02.02.2022

GST ON TEXTILE PRODUCTS

14. SHRIMATI SARMISTHA SETHI:

Will the Minister of TEXTILES वस्त्र मंत्री  
be pleased to state :

- (a) whether there is any proposal to increase GST on textile products;
- (b) if so, the details thereof;
- (c) whether the Government has taken any steps recently to improve the competitiveness of the textile sector in India; and
- (d) if so, the details thereof?

उत्तर  
ANSWER  
वस्त्र राज्य मंत्री (श्रीमती दर्शना जरदोश)  
THE MINISTER OF STATE FOR TEXTILES  
(SMT. DARSHANA JARDOSH)

**(a) & (b):** GST rate and exemptions are prescribed on the recommendations of the GST Council. As regards increase in GST rates on textiles, the matter was placed before the GST Council in its 46<sup>th</sup> Meeting, dated 31<sup>st</sup> December 2021, where the council recommended to defer the decision to change in the rates in textiles recommended in the 45<sup>th</sup> GST Council meeting. Consequently, the existing rates in textile sector are continuing beyond 1<sup>st</sup> January 2022.

**(c) & (d):** Government has recently introduced Production Linked Incentive (PLI) Scheme and Pradhan Mantri Mega Integrated Textile Region and Apparel (PM-MITRA) Scheme, which inter-alia intend to improve the competitiveness of textile sector.

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